NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP(IB) No.57/ BB/ 2017	-	For hearing	Rule-6 of IB	Phoenix Marketing Vs United Breweries Ltd.	

	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1 . 1	RAVICS.	UNITED BREWERTELLED	
7	1259019476	ONTITO TOPE WORLD CIP	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present.

Heard Counsel for Petitioner. For continuation list it on 22/11/2017.

Member (T)

Member (J)